## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 45/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Ruby Cables Ltd.

V/s.

Bank of Baroda

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. IShan P. Shah Advocate

2. Avtoorsingh Panzon Ademocrate

Respondant

Learned Advocate Mr. Ishan P Shah present for Corporate Debtor/ Applicant. Learned Advocate Mr. A. S Panesra present for Respondent.

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Heard arguments of both sides.

Order reserved.

MEMBER JUDICIAL

Dated this the 25th day of July, 2017.